File No.:Admn-15014/2/2023-ADMN-CIC

केन्द्रीय सूचना आयोग Central Information Commission बाबा गंगनाथ मार्ग/Baba Gangnath Marg मुनिरका/Munirka, नई दिल्ली-११००६७/New Delhi –110067

Dated: 27.08.2025

Advertisement

Subject: Filling up the posts of Under Secretary on deputation (Including short term contract) basis and Assistant Library and Information Officer on deputation basis in Central Information Commission.

Applications, in the prescribed Proforma as per Annexure-I of DoP&T OM No. AB.14017/28/2014-Estt.(RR) dated 02.07.2015, are invited from eligible persons for filling up the following posts in Central Information Commission:

- i. Under Secretary [on deputation (ISTC)]
- ii. Assistant Library and Information Officer [deputation basis]
- 2. The eligibility criteria, qualifications and particulars to be submitted with the application regarding the posts are given in enclosed circular.
- 3. It is requested that applications of such eligible persons, who are desirous of being considered for the posts in CIC and can be relieved immediately on selection, may be forwarded along with their complete and up to date APAR Dossiers for the last five years, Cadre Clearance, Vigilance Clearance and Integrity Certificate, Certificate towards Major/Minor Penalties imposed, if any during the period of last 10 years, to Central Information Commission within a period of 45 days from the date of publication of this circular in Employment News. Applicants will not be allowed to withdraw their candidature at a later date. Incomplete applications or applications received without up to date APAR Dossiers, cadre clearance, Vigilance Clearance and Integrity Certificate (duly attested by the officer not below the rank of Under Secretary) will not be entertained. The details regarding the eligibility criteria, educational qualification etc. and Biodata/Curriculum Vitae Proforma, as mentioned above, can be downloaded from the Central Information Commission's website www.cic.gov.in.

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011-26105041

E-mail Id: dsadmin-cic@cic.nic.in

केन्द्रीय सूचना आयोग Central Information Commission बाबा गंगनाथ मार्ग/Baba Gangnath Marg मुनिरका/Munirka, नई दिल्ली-११००६७/New Delhi –110067

Dated:27.08.2025

CIRCULAR

The Central Information Commission, quasi-judicial authority, requires Under Secretary on deputation(including short term contract) basis and Assistant Library and Information Officer on deputation basis. The required qualifications and eligibility criteria for the post have been indicated below:-

Sr.	Name of the	Number	Eligibility Criteria
No.	Post and	_	
	Level in the	Posts	
	Pay Matrix		
1.	Under Secretary in Level 11 of the Pay Matrix (PB-3, Rs 15600-39100 plus Grade Pay Rs.6600/- pre-revised)	, ,	Officers of the Central Government or State Government / Union Territory Administration or Public Sector Undertakings or Universities or Recognised Research Institutions or Semi Government or Autonomous Bodies or Statutory Organizations:- a. (i) holding analogous posts on regular basis in the parent cadre or department; or ii. With five years service in the grade rendered after appointment thereto on regular basis in Level-10 in the Pay Matrix or equivalent in the parent cadre or department; or iii. With eight years service in the grade rendered after appointment thereto on regular basis in Level-8 in the pay matrix or equivalent in the parent cadre or department; and b. Possessing the following educational qualifications and experience, namely:- i. Graduation from a recognized University; and ii. Five years experience in the field of Administration or Finance or in dealing with Right to Information matters.

Note:1 The departmental officers in the feeder category who are in the direct line of promotion will not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by

promotion.

Note: 2 Period of deputation(including short term contract) including period of deputation (including short term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organization or Department of the Central Government shall ordinarily not to exceed four years.

Note: 3 The maximum age limit for appointment by deputation (including short term contract) shall be not exceeding 56 years as on the closing date of receipt of applications.

2. Assistant One Library and (01) Information Officer (ALIO) in Level-8 (PB-2. Rs. 9300-34800 plus Grade Pay Rs. 4800/prerevised)

From amongst Officers of the Central Government:

- a. (i) Holding analogous posts on regular basis in the parent cadre or department: or
- ii. With two years' service in the grade rendered after appointment thereto on regular basis in posts in Pay Band -2 (Rs. 9300-34800 plus grade pay of Rs. 4600) or equivalent grade in the parent cadre or Department, or
- iii. With six years' service in the grade rendered after appointment thereto on regular basis in posts in Pay Band -2 (Rs. 9300-34800 plus grade pay of Rs. 4200), and
- Possessing the following educational qualifications and experience, namely

Essential:

- (i.) Bachelors Degree in Library Science or Library and Information Science of a recognized University or Institute;
- (ii.) Two years' professional experience in a Library under Central or State Government or Autonomous or Statutory Organization or Public Sector Undertakings or University or Recognized Research or Educational Institution.

Desirable:

- Master's Degree in Library Science or Library and Information Science of a Recognized University;
- ii. Diploma in Computer Application from a Recognised University or Institution.

Note 1: Qualifications are relaxable at the discretion of the Union Public Service Commission for reasons to be recorded in writing, in case of candidates otherwise well qualified.

Note 2: The qualifications regarding experience is

relaxable at the discretion of the Union Public Service Commission for reasons to be recorded in writing, in case of candidates belonging to Scheduled Castes or Scheduled Tribes, if at any stage of selection, the Union Public Service Commission is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the posts reserved for them.

General Conditions:

Note 1:

Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or Department of the Central Government shall ordinarily not to exceed three years. The maximum age limit for appointment by deputation shall not exceed 56 years as on the closing date of receipt of applications.

- 2. Application must be sent in the Bio-data/Curriculum Vitae Proforma as per Annexure-I of DoP&T OM No. AB.14017/28/2014-Estt.(RR) dated 02.07.2015 to Deputy Secretary (Admn), Room No. 508, 5th Floor, Central Information Commission, Baba Gangnath Marg, Munirka, New Delhi-110067. This proforma can be downloaded from Central Information Commission's website www.cic.gov.in
- 3. The envelope contains the application duly filled in and supported by all relevant documents should be superscribed: "Application for the post of on deputation (including short term contract)."
- 4. While forwarding applications, the Confidential Reports (Photocopies of the CRs/APARs with each page duly attested by the officer not below the rank of Under Secretary to the GOI) for the last five years, Cadre clearance, Vigilance Clearance and Integrity Certificate and Statement showing Major or Minor penalties, if any, imposed during the last ten years, may positively be furnished by the sponsoring authority.
- 5. The Officers selected will have the option to draw his/her pay plus deputation (duty) allowance or to have his/her pay fixed in the scale/level of the post in accordance with DoPT O.M. No.2/12/87-Estt (Pay II) dated 29.04.1988, as amended from time to time.
- 6. The last date of receipt of application in the Commission is 45 days from the date of publication of the advertisement in Employment News.

BIO-DATA/ CURRICULUM VITAE PROFORMA

1.Name and Address	- COLONIA COLO				
(in Block Letters)					
2.Date of Birth (in Christian era)					
3.i) Date of entry into service					
·					
ii) Date of retirement under					
Central/State Government Rules	· '				
4.Educational Qualifications					
5. Whether Educational and					
other qualifications required for					
the post are satisfied. (If any					
qualification has been treated					
as equivalent to the one	;				
prescribed in the Rules, state					
the authority for the same)					
Qualifications/ Experience required as	Qualifications/ experience possessed by the officer				
mentioned in the advertisement/ vacancy					
circular					
Essential	Essential				
A) Qualification	A) Qualification				
B) Experience	B) Experience				
Desirable	Desirable				
A) Qualification	A) Qualification				
B) Experience	B) Experience				
5.1 Note: This column needs to be amplified	to indicate Essential and Desirable Qualifications as				
mentioned in the RRs by the Administrative Min	istry/Department/Office at the time of issue of Circular				
and issue of Advertisement in the Employment N					
5.2 In the case of Degree and Post Graduate	· Qualifications Elective/ main subjects and subsidiary				
subjects may be indicated by the candidate.					
6. Please state clearly whether in the light of entries					
made by you above, you meet the requisite					
Essential Qualifications and work experience of the					
post.					
•					
6.1 Note: Borrowing Departments are to provide their specific comments/ views confirming the relevant Essential Qualification/ Work experience possessed by the Candidate (as indicated in the Biodata) with reference to the post applied.					

7. Details of Employment, in chronological order. Enclose a separate sheet duly authenticated by your signature, if the space below is insufficient.

Office/Institution	Post held on regular basis	From	То	*Pay Band and Grade Pay/Pay Scale of the post held on regular	Nature of Duties (in detail)
				basis	highlighting experience required for the post
					applied for
*Important: Pay-h	and and Grade	Day are de		(1)	

*Important: Pay-band and Grade Pay granted under ACP/MACP are personal to the officer and therefore, should not be mentioned. Only Pay Band and Grade Pay/ Pay scale of the post held on regular basis to be mentioned. Details of ACP/MACP with present Pay Band and Grade Pay where such benefits have been drawn by the Candidate, may be indicated as below;

Pay , Pay Band, and Grade Pay drawn under ACP / MACP Scheme	From	То

		· ~		
8. Nature of present emplo hoc or Temporary or Qua or Permanent		<u>. </u>	<u> </u>	
9.In case the present employment is held on deputation/contract basis, please state-				
a) The date of initial appointment	b) Period of a on deputation/	c) Name of office/organiza which the belongs.		post and Pay of
9.1 Note: In case of Officer should be forwarded by the Vigilance Clearance and Int. 9.2 Note: Information und where a person is holding a still maintaining a lien in his				

10. If any post held on	Deputation in the	ne l		
past by the applicant	t, date of retur	rn l		·
from the last deput	er l			
details.	- •	- [
		-		
		}		
11.Additional details al	bout present			
employment:		}		
Please state whether w	Orking under	1		t.
(indicate the name of yo	orking under			•
against the relevant cold	umn)	1		
	uirniy			
a) Central Governr	ment	ļ		•
b) State Governme				
c) Autonomous Or				
d) Government Un	dertaking	1		
e) Universities	dertaking	1		
f) Others				
12. Please state whe	ether you are			
working in the same D	enartment and	1		
are in the feeder grad	e or feeder to	İ		
feeder grade.	or recuer to			•
13. Are you in Revised :	Scale of Pay2 If			<u> </u>
yes, give the date from	om which the			
revision took place and a	iso indicate the			
pre-revised scale		1	•	
14.Total emoluments per	month now dray	A/D		
Basis Pay in the PB		Grade Pa		
		0,000,78	ıy	Total Emoluments
15. In case the applicant	belongs to an	Organisation	which is not fo	llowing the Central Government
pay-scales, the latest sal	ary slip issued	by the Organ	nisation showin	llowing the Central Government g the following details may be
Pasis Permitt S. J.				s the following details may be
Basic Pay with Scale of	Dearness Pay/	interim	Total Emolum	ents
Pay and rate of increment	relief /other Allowances			
i merenjent	etc., (with break-up			
	details)			
16.A Additional info				
16.A Additional informat	ion, if any rele	vant to the		
post you applied for in suj	ion, if any rele	vant to the uitability for		
the post.	ion, if any, rele	itability for		
the post. (This among other things m	ion, if any, rele	itability for		
the post.	ion, if any, rele	itability for		

professional training and (iii) work experience over and	
above prescribed in the Vacancy	•
Circular/Advertisement)	
	·
(Note: Enclose a separate sheet, if the space is	
insufficient)	
16.B Achievements:	
The candidates are requested to indicate information	
with regard to;	<u>`</u>
(i) Research publications and reports and special	
projects	
(ii) Awards/Scholarships/Official Appreciation	
(iii) Affiliation with the professional	
bodies/institutions/societies and;	
(iv) Patents registered in own name or achieved for the	
organization	
(v) Any research/ innovative measure involving official	
recognition vi) any other information.	·
(Note: Enclose a separate sheet if the space is	
insufficient)	
17. Please state whether you are applying for	
deputation (ISTC)/Absorption/Re-employment Basis.#	
(Officers under Central/State Governments are only	,
eligible for "Absorption". Candidates of non-	
Government Organizations are eligible only for Short	i
Term Contract)	
	e we
# (The option of 'STC' / 'Absorption'/'Re-employment'	
are available only if the vacancy circular specially	
mentioned recruitment by "STC" or "Absorption" or	
"Re-employment").	
10 Mileshau halansa ta CO/CT	
18. Whether belongs to SC/ST	
I have carefully gone through the vacancy circu	lar/advertisement and I am well aware that the
information furnished in the Curriculum Vitae duly supp	·
Qualification/ Work Experience submitted by me will als	
time of selection for the post. The information/ details	-
•	
of my knowledge and no material fact having a bearing of	on my selection has been suppressed/ withheid.
	(Signature of the candidate)
	, <u>-</u>

Date_

Address_

Certification by the Employer/ Cadre Controlling Authority

The information/ details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in the vacancy Circular. If selected, he/she will be relieved immediately.

- 2. Also certified that;
- There is no vigilance or disciplinary case pending/contemplated against Shri/Smt._ i)
- ii) His/ Her integrity is certified.
- His/ Her CR Dossier in original is enclosed/photocopies of the ACRs for the last 5 years duly iii) attested by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed..
- No major/ minor penalty has been imposed on him/ her during the last 10 years $\underline{\textbf{Or}}$ A list of iv) major/ minor penalties imposed on him/ her during the last 10 years is enclosed. (as the case may be)

Countersigned

(Employer/ Cadre Controlling Authority with Seal)